

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1053/2012

(From the judgement and order dated 08/09/2011 in CMWP No.7358/1981 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

SATYA NARAIN & ANR

Petitioner(s)

VERSUS

BANSH GOPAL(D) TR.LRS.& ORS.

Respondent(s)

(office report on default)

Date: 08/08/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
(IN CHAMBERS)

For Petitioner(s)

Mr. D. Bharat Kumar,Adv.
Mr. Balasubramanyam Kamarsu,Adv.
Mr.Joydip Roy,Adv.
Mr. Sayooj Mohandas M.,Adv.
Mr. Abhijit Sengupta,Adv.
Mr. Rajeev Kumar Bansal,Adv.

For Respondent(s)

Mr. Vikrant Yadav,Adv.
Mr.Upendra Mishra,Adv.
Mr. Vinay Garg,Adv.

UPON hearing counsel the Court made the following
O R D E R

Delay in filing the process fee is condoned.

Notice be issued returnable in six weeks.

|(Shiveraj Kaur)
|PS to Addll.Regr.

| |(INDU POKHRIYAL)
| |COURT MASTER

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